NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/90/2017

NAME OF THE PETITIONER(S)

: MEDICI HOLDINGS LTD

NAME OF THE RESPONDENT(S)

: PHOTON INFOTECH PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B-Pragadeege For K, MOORTHY.

Course for Respondent 6, 7, 8.

COUNSEL FOX

APLICANT

P. RAN KUMAR INABAKA

ORDER

Counsel for petitioner present. Counsel for R1 to R5 and counsel for R6 to R8 are present. Both the counsel prayed time for filing written submissions. Time extended at their request. Put up on 26.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc